

ITEM NO.109

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4562-4564/2017

THE STATE OF TRIPURA & ORS.

Appellant(s)

VERSUS

JAYANTA CHAKRABORTY & ORS.

Respondent(s)

(APPROPRIATE ORDERS/DIRECTIONS)

WITH

CONMT.PET.(C) No. 13/2017 IN SLP (C) No. 19767/2015 @ SLP(C) No. 19765-19767/2015 ()

C.A. No. 5247/2016 (IV-A)

C.A. No. 11817/2016 (IV-A)

C.A. No. 4880/2017 (XVI)

C.A. No. 4878-4879/2017 (XVI)

C.A. No. 11816/2016 (IV-A)

C.A. No. 11820/2016 (IV-A)

C.A. No. 4876-4877/2017 (XVI)

C.A. No. 4881/2017 (XVI)

C.A. No. 4833/2017 (IV)

(IA No.60803/2017-PERMISSION TO APPEAR AND ARGUE IN PERSON)

C.A. No. 4882/2017 (XVI)

C.A. No. 701-704/2017 (IV-A)

C.A. No. 11822-11825/2016 (IV-A)

C.A. No. 11837-11840/2016 (IV-A)

C.A. No. 11842-11845/2016 (IV-A)

C.A. No. 11829-11832/2016 (IV-A)

C.A. No. 11847-11850/2016 (IV-A)

C.A. No. 11828/2016 (IV-A)

Date : 10-10-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

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Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. on 11.10.2017 at 11.30 AM for preliminary
hearing.

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COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR